

CENTRAL ADMINISTRATIVE TRIBUNAL**BANGALORE BENCH : BANGALORE****ORIGINAL APPLICATION No. 170/00400/2018**

TODAY, THIS THE 04TH DAY OF DECEMBER, 2018

HON'BLE DR. K.B. SURESH ... MEMBER (J)

HON'BLE SHRI DINESH SHARMA... MEMBER (A)

P.D. Thressia,
Aged 59 years,
W/o Antony Disouza,
Former Ward in-charge,
Nursing Department,
National Institute of Mental Health and Neuro Sciences,
Bangalore, Karnataka – Pin 560 029
Residing at 72/40 Nightingale, 2nd Cross,
Venkateshwara Layout, S G Palya,
Bangalore, Karnataka – Pin 560 029

... Applicant

(By Advocate Shri Babu Cherukara)

Vs.

1. National Health of Mental Health
And Neuro Sciences,
Bangalore Karnataka – Pin 560 029
Represented by its Director

2. The Director,
National Institute of Mental Health
And Neuro Sciences,
Bangalore, Karnataka – Pin – 560 029

... Respondents

(By Shri K. Prabhakar Rao, Counsel for Respondent No. 1 & 2)

ORDER (ORAL)**DR. K.B. SURESH, MEMBER (J):**

Learned counsel for the applicant submits that some of the grounds and reliefs sought for may not be forthcoming and he wants to amend it. By way of abundant caution, he seeks to withdraw the OA to file a better OA. We allow him to do so.

2. The OA is therefore disposed off. No order as to costs.

**(DINESH SHARMA)
MEMBER (A)**

/ksk/

**(DR. K.B. SURESH)
MEMBER (J)**

Annexures referred to by the applicant in OA No. 170/00400/2018

Annexure A1: Copy of the representation dated 08.05.2017

Annexure A2: Copy of the postal receipt dated 09.05.2017

Annexure A3: Copy of the reminder dated 18.12.2017

Annexure A4: Copy of the postal receipt dated 20.12.2017

Annexure A5: Copy of the memorandum issued to the applicant dated 18.06.1986

Annexures with Reply Statement

Annexure A: Copy of the memorandum of charge dated 03.01.2007

Annexure B: Copy of the inquiry proceedings

Annexure C: Copy of the inquiry report dated 20.08.2007

Annexure D: Copy of the order of removal from service dated 05.11.2007 issued by the DA

Annexure E: Copy of the OM dated 15.05.2008

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